

9810/M

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Prescot Road,
Gulestan Bldg,
Fort, Bombay-1.

R.P.No.94/93 In
Original Application No.363/93

Dt. 6-4-94

~~Shri/Smt.~~ SMT.V.V.Kulkarni.

.. Applicant.

V/S

Central Railway.

.. Respondents.

CORAM : The Hon'ble Vice-Chairman Shri M.S.Deshpande.
The Hon'ble Member(A) Shri N.K.Verma.

Dt. 28.3.94



Final Order:

Shri V.M.Bendre for the applicant. Shri J.G.Sawant for the respondents.

Heard Shri Bendre. We are satisfied that we have considered all the aspects which were presented at the time we decided the original application.

No new ground is made out by the present application. It is dismissed.

Certified True Copy

Date

27/4/94

Section Officer

Central Admn. Tribunal,
Bombay Bench.

CAT/BOM/JUDL(J)/O.A.363/93

13327-

Dt. 6/4/94

3328

1. Smt.V.V.Kulkarni.,
C/o Shri V.M.Bendre, Advocate.

2. Central Railway,
through Shri J.G.Sawant., Advocate.

Received on 6/4/94
R.P. Gupta
LA

27/4/94

Section Officer.

6/4

Recd. Com
V.M. Bendre, Advocate
6/4/94

Despatched on 6/4/94

Despatcher